

- (c) Chief Minister of Union Territories having a Legislative Assembly and Administrators of Union Territories not having a Legislative Assembly;
- (d) Six Ministers of Cabinet rank in the Union Council of Ministers to be nominated by the Prime Minister.

The Prime Minister shall be the Chairman of the Inter-State Council and preside over the meetings of the Council.

The Council shall be a recommendatory body and, in that capacity, shall perform the following duties, namely:—

- (a) investigating and discussing such subjects, in which some or all of the States or the Union and one or more of the States have a common interest, as may be brought up before it;
- (b) making recommendations upon any such subject and in particular recommendations for the better coordinations of policy and action with respect to that subject; and
- (c) deliberating upon such other matters of general interest to the States as may be referred by the Chairman to the Council.

Waiting List of Telephones to be Shifted to Janakpuri Telephone Exchange from other Telephone Exchanges

581. SHRI JAGANNATH SINGH: Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether there is a waiting list of

telephone shifting cases in Janak Puri Telephone Exchange;

(b) if so, the total number of telephones in the waiting list to be shifted to Janak Puri Telephone Exchange from other Telephone Exchanges;

(c) whether the Cable Pairs are available in all the Blocks in Janak Puri, New Delhi;

(d) if not, the reasons for delay in laying the Cable Pairs; and

(e) the loss of revenue to the Exchequer on account of this delay?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). Yes, Sir. 242 telephones are pending shift to Janakpuri telephone Exchange as on 26.7.1990.

(c) No, Sir.

(d) Cable laying work is continuing as per schedule.

(e) The question does not arise in view of reply at (d) above.

Cargo Handling at Nhava Sheva Port

582. SHRI BALGOPAL MISHRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the reasons for less cargo handling as against the installed capacity in Nhava Sheva Port;

(b) whether the report submitted by M.M.T.C. after constituting a committee has been studied in depth in removing the port's problem; and